

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-28/2003(Pt.)/ 1484 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
South Salmara Mankachar.

Dated Guwahati the <sup>12</sup> 12 March, 2025.

Sub: **Commuted leave.**

Ref:- Your letter No. DJ.SSM-I.3/Esstt/2021-2025/582/E dated 06.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **4 (four) days commuted leave w.e.f. 10.03.2025 to 13.03.2025, along with station leave permission, with the official vehicle, from the evening of 08.03.2025 till the morning of 17.03.2025**, has been granted, subject to the submission of your Leave Admissibility Report from the Office of the Accountant General (A&E), Assam. Further, you are asked to hand over the charge of your Court and Office to the Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), South Salmara, Mankachar, and in her absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No..HC.VII-28/2003(Pt.)/1485-1486 /A, dated , 12-03-2025**

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the leave application in prescribed format is enclosed herewith).
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*